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Mr. Sumant Sudan
Advocate
The Juris Consult Law Associates
127, 1st Floor, SG Shopping Mall
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Sector 9, Rohini,
Delhi 110085

Dear Mr. Sumant Sudan,

I am in receipt of your request for consent to initiate action for criminal contempt against Shri Digvijaya Singh. Your letter refers to two tweets apparently published by Shri Digvijaya Singh on his twitter page. I am proceeding on the basis that the tweets referred to have actually been made by Shri Digvijaya Singh.

I have given careful consideration to the two tweets. The statements made are wholly uncalled for. However, I do not believe that they merit action for criminal contempt of the Supreme Court of India.

I accordingly decline consent.

Yours sincerely,

K.K. VENUGOPAL